

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 4333
(TO BE ANSWERED ON 21.03.2018)

LTC FACILITY TO VISIT SAARC COUNTRIES

†4333. DR. RAMESH POKHRIYAL “NISHANK”:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government had announced in the year 2015 to allow the Central Government employees to visit SAARC countries on Leave Travel Concession (LTC) in order to promote mutual tourism among the SAARC countries;
- (b) if so, the details and the present status thereof;
- (c) the reasons for not providing such LTC facility even after the lapse of three years; and
- (d) the time by which the orders are likely to be issued in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER’S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d): A proposal of Leave Travel Concession (LTC) facility to Government employees to SAARC countries with a purpose to enhance people to people contact and boost relations in the SAARC region was examined by the Government and after thorough examination of all aspects involved, the proposal was found not feasible and decided not to take it forward.
